

Name of The corporate Debtor : P&M Associates LLP under CIRP

Date of commencement of CIRP: 20-11-2024

List of creditors as on: 17-01-2025

List of operational creditors (Government dues)

Sl. No	Details of claimant		Details of Claims received		Details of claims admitted				Amount of contingent claim	Amount of mutual dues that maybe set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party	% of voting share in CoC, if applicable					
1	Goods and Service Asst. Commissioner of State Tax - GST	Karnataka State	18-12-2024	1,70,07,669	1,70,07,669	GST payable with penalty and interest	No	N/A	-	-	-	-	-
2	CENTRAL TAX, GST WEST COMMISSIONERATE	Central	13-01-2025	4,59,67,127	4,59,67,127	GST payable with penalty and interest	No	N/A	-	-	-	-	-
Total				6,29,74,796	6,29,74,796								

For P&M Associates LLP UNDER CIRP



Pramod Srihari

Insolvency Resolution Professional

IBBI/IPA-001/IP-P-02286/2021-2022/13674

Date: 17 January 2025